

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP(CAA)/54/2023

APPLICATION NUMBER : CA(CAA)/36/2023

NAME OF THE PETITIONER : Ymer Technology India Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 230 to 232 of CA 2013

ORDER

Ld. Counsel Mr. A.M. Ilango for the Appellant. Ld. Counsel
Ms. Nandini Agarwal for the ROC.

List the matter on **07.05.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk